

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.120-IA 362 of 2020
ITEM No.121-IA 388 of 2020
ITEM No.122-IA 777 of 2020
ITEM No.123-IA 778 of 2020
ITEM No.124-IA 779 of 2020
ITEM No.125-IA/122(AHM)2022
ITEM No.126- IA/724(AHM)2022
ITEM No.127- IA/835(AHM)2022
ITEM No.128- IA/929(AHM)2022
ITEM No.129- IA/1135(AHM)2022
ITEM No.130- IA/9(AHM)2023
In
CP(IB) 37 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

PSL Ltd
V/s
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant
.....Respondent

Order delivered on: 15/05/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA 929 of 2023

Ld. Counsel for the applicant is directed to file rejoinder within two weeks.

List the matter for hearing on 10.07.2023.

**IA 362 of 2020, IA 388 of 2020, IA 777 of 2020, IA 778 of 2020, IA 779 of 2020,
IA/122(AHM)2022, IA/724(AHM)2022, IA/835(AHM)2022, IA/1135(AHM)2022
IA/9(AHM)2023**

List for hearing on 10.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**